GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4556 ANSWERED ON:17.12.2009 ALLOTMENT OF KIOSKS Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of RAILWAYS be pleased to state:

- (a) the present criteria alongwith the terms and conditions fixed by the Railways for allotment of kiosks on railway stations;
- (b) whether the Railways have received complaints regarding kiosks allotment on different railway stations during the last three years;
- (c) if so, the details thereof, zone wise; and
- (d) the action taken against the kiosks owners for violating the terms and conditions?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a): Indian Railway Catering and Tourism Corporation (IRCTC) and Zonal Railways follow transparent procedure for awarding kiosks like catering stall and trolleys at railway stations. While IRCTC follows two packet tender system for awarding all contracts, zonal railways follow the method of selection by a committee of three officers. The catering policy of Indian Railways is under review.
- (b): No, Madam.
- (c): Does not arise.
- (d): Various steps e.g.counselling, warning, imposition of penalty,temporary closure of kiosk, termination of licence, etc., are taken whenever complaints regarding violation of terms and conditions of licence are substantiated.